

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO.74(ND)/2016
CA NO.

CORAM:

SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE COMPANY: Shiv Sevak Singh
Vs
M/s. VIL Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 235 & 237

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|---------------------|-------------|--------------------------------|-----------------|
| 1. | Mr. Samuabh Kalia | | } ADV Respondents | } Samuabh Kalia |
| 2. | Ms. Samuiddhi Gogia | | | |
| 1) | Mr. Vivek Kohli, | | } Advocate for <u>ORDER</u> | } Anubha Singh |
| 2) | Ms. Anubha Singh | | | |
| 3) | Mr. Nikhil Mathur | | | |

Learned counsel for the parties are present and are directed to furnish written synopsis, written statements and citations, if any. Learned Counsel for the petitioner states that in compliance of order dated 10.02.2017 synopsis as well as written statements have been filed. A copy of the same will be given today to the Learned Counsel for the respondent. Learned Counsel for the respondent seeks some more time to file written synopsis, written statement and citations, if any and two weeks time is granted for the said purpose.

Post the matter on 18.05.2017.

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(DEEPA KRISHAN)
MEMBER (TECHNICAL)

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(R. VARADHARAJAN)
MEMBER (JUDICIAL)